

GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO.1656  
ANSWERED ON 21.12.2022

**Implementation of 15 Points Programme for Minorities Welfare Schemes**

1656. SMT. JEBI MATHER HISHAM

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) how much funds have so far been sanctioned for Scholarships for meritorious students from Minority Communities under to the 15 Points Programme for Minorities Welfare Schemes, State-wise details thereof;
- (b) what effective measures so far have been taken to ensure an equitable share for minorities in economic activities and employment under to the 15 Points Programme, State-wise details thereof; and
- (c) what measures have so far been taken to improve the conditions of living of minorities by ensuring an appropriate share for them in infrastructure development schemes under to the 15 Points Programme, State-wise details thereof?

**ANSWER**

THE MINISTER OF MINORITY AFFAIRS  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) Pre-Matric, Post Matric and Merit-cum Means based Scholarship Schemes for meritorious students from the notified minority communities are implemented by the Ministry of Minority Affairs under the Prime Minister's New 15 Point Programme for the Welfare of Minorities .**The merit list under Pre and Post Matric schemes is drawn on the basis of income rather than marks.** The State-wise details of funds sanctioned under each of these Scheme from 2014-15 to 2021-22 is annexed.

(b) and (c) The Government has implemented various schemes for the welfare and upliftment of every strata, including minorities, specially the economically weaker and lesser privileged sections of the society, through various schemes of the Ministry of Skill Development and Entrepreneurship, Ministry of Textiles, Ministry of Culture, Ministry of Women and Child Development and Ministry of Rural Development. Ministry of Minority Affairs has adopted multi-pronged strategy so as to enhance the employability of notified minorities viz. Muslims, Sikhs, Christians, Buddhists, Parsis and Jains.

The schemes of the Ministry of Minority Affairs covered under the 15 Point Programme are exclusively meant for notified minorities. However, 15% of the outlays and targets, to the extent possible, of schemes/initiatives implemented by other participating Ministries/Departments are earmarked for notified minorities.

The details of various schemes being implemented by the Ministry of Minority Affairs for economic empowerment of minorities are available on the website of the Ministry of Minority Affairs at – [www.minorityaffairs.gov.in](http://www.minorityaffairs.gov.in)

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Annexure referred in reply to Rajya Sabha Unstarred Question No. 1656 answered on 21.12.2022 regarding Implementation of 15 Points Programme for Minorities Welfare Schemes

<b>Funds sanctioned to States/UTs under 3 Scholarship Schemes during 2014-15 to 2021-22</b>					
<b>S.No.</b>	<b>States/UTs</b>	<b>Pre-Matric Scholarship Scheme</b>	<b>Post Matric Scholarship Scheme</b>	<b>Merit-cum-Means based Scholarship Scheme</b>	<b>Total Scholarship Sanctioned under 3 Scholarship Schemes</b>
		<b>Total Amount (In Rs. crore)</b>	<b>Total Amount (In Rs. crore)</b>	<b>Total Amount (In Rs. crore)</b>	<b>Total Amount (In Rs. crore)</b>
1	ANDHRA PRADESH	478.65	803.53	64.79	1346.97
2	TELANGANA	427.60	99.64	63.65	590.90
3	ASSAM	742.89	748.93	155.15	1646.98
4	BIHAR	394.71	1349.00	274.09	2017.79
5	CHHATTISGARH	35.11	41.70	13.04	89.85
6	GOA	1.83	14.88	3.24	19.95
7	GUJARAT	312.78	347.72	82.45	742.95
8	HARYANA	30.18	132.40	27.96	190.54
9	HIMACHAL PRADESH	5.28	15.69	2.14	23.11
10	JAMMU AND KASHMIR	535.89	346.34	172.64	1054.87
11	JHARKHAND	194.92	373.86	49.11	617.89
12	KARNATAKA	847.38	732.29	385.51	1965.17
13	KERALA	822.81	659.49	621.32	2103.62
14	LADAKH	7.01	1.41	0.52	8.94
15	MADHYA PRADESH	285.89	363.86	76.26	726.01
16	MAHARASHTRA	808.44	945.09	144.12	1897.65
17	MANIPUR	123.29	114.95	12.04	250.28
18	MEGHALAYA	33.34	34.77	25.47	93.58
19	MIZORAM	172.54	150.54	10.00	333.08
20	NAGALAND	130.49	28.34	31.55	190.38
21	ODISHA	31.17	63.43	16.35	110.96
22	PUNJAB	730.95	578.21	150.96	1460.12
23	RAJASTHAN	427.78	497.12	94.59	1019.49
24	SIKKIM	5.04	2.23	2.07	9.34
25	TAMIL NADU	706.71	638.21	157.00	1501.92
26	TRIPURA	9.20	12.75	3.97	25.93
27	UTTAR PRADESH	2402.87	2344.66	343.28	5090.81
28	UTTARAKHAND	66.11	206.51	40.23	312.84

29	WEST BENGAL	1347.08	1314.28	297.77	2959.12
30	ANDAMAN &NICOBAR	1.32	3.21	0.24	4.77
31	CHANDIGARH	3.69	5.77	0.95	10.41
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	1.11	3.07	0.26	4.44
33	DELHI	20.13	65.99	16.03	102.16
34	PUDUCHERRY	5.85	6.92	1.20	13.97
<b>Total</b>		<b>12,150.06</b>	<b>13,046.79</b>	<b>3,339.93</b>	<b>28,536.78</b>

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